

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1042**  
TO BE ANSWERED ON THE 24<sup>TH</sup> JULY, 2018

**HARMFUL INGREDIENTS IN PESTICIDES**

1042. SHRI RAJU SHETTY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that several harmful ingredients were found in pesticides used by several farmers in Yavatmal District of Maharashtra which caused pesticide poisoning and death of farmers;
- (b) if so, whether the Government has collected the enquiry findings from the State Government of Maharashtra;
- (c) if so, the details of the findings thereof;
- (d) the details of the names and locations of the companies which produced these fake pesticides; and
- (e) the details of the companies which are found guilty and the action taken by the Government against such companies?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): As per the information received from the State Government of Maharashtra, the Special Investigation Team (SIT) formed to investigate last year's pesticide poisoning deaths in Yavatmal district of Vidarbha, found that Monocrotophos was mixed with other pesticides for spraying which was not scientifically approved.

(d): No such information is available with the Directorate of Plant Protection, Quarantine and Storage (DPPQ&S).

(e): As per the information received from the State Government of Maharashtra, the Government vide Notification No. CPS1117/CR204117-A, dated 01.11.2017 under provision of sub section (1) of section 27 of the Insecticide Act 1968 has temporally prohibited the use of Monocrotophos 36 % SL for 60 days.

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